

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

110. Company Appeal/153/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **25.06.2024**

NAME OF THE PARTIES: Colosseum Developers Private Limited

V/s.

Registrar of Companies Pune

Appearance

For Appellant : CS Nithish Bengera

SECTION 252(1) OF COMPANIES ACT, 2013

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Learned counsel for the appellant seeks to place on record the bank statement
for the period from 2019-22. List on **20.08.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
Prajakta

Sd/-
LAKSHMI GURUNG
Member (Judicial)